GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 56 TO BE ANSWERED ON THE 25TH JUNE, 2019

KHARIF CROP LOSS IN ANDHRA PRADESH

*56. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether Central Team visited Andhra Pradesh to assess the Kharif Crop loss in the State and if so, the details thereof;
- (b) whether it is true that the State has put the loss at Rs. 1,869 crore in 13.6 lakh hectares;
- (c) if so, the details thereof;
- (d) whether the State Government of Andhra Pradesh has requested the Union Government for exempting input subsidy for agriculture; and
- (e) if so, the action taken by the Union Government thereon?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 56 DUE FOR REPLY ON 25TH JUNE, 2019.

- (a) to (c): The State Government of Andhra Pradesh declared drought in 09 districts covering an area of 13.6 lakh hectare spread over 347 mandals during Kharif 2018 and submitted a Memorandum seeking financial assistance of Rs. 1466.91 crore from National Disaster Response Fund (NDRF). An Inter-Ministerial Central Team (IMCT) visited the drought affected areas of the State during 5th to 7th December, 2018. Based on the findings of the IMCT and the recommendations of the Sub-Committee of National Executive Committee (SC-NEC), the High Level Committee (HLC) in its meeting held on 29.01.2019, approved an assistance of Rs.900.40 crore from NDRF.
- (d) & (e): No, Sir. However, assistance towards agriculture input subsidy is normally provided to farmers as per State Disaster Response Fund (SDRF)/NDRF norms.
